

# ORISSA HIGH COURT

## FILING REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/918/2025	M/S. RKD CONSTRUCTION PVT LTD. VS BHUBANESWAR SMART CITY LIMITED	SIDHANT DWIBEDI VS	// () //	AOR20220001213C202500001
2	D-BLAPL/591/2025	RADHE SHYAM VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// () //	AOR20220004106C202500001
3	D-BLAPL/593/2025	DURGA MADHAB @ EKKA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH SADAR /107 /2023 () //	AOR20220001247C202500007
4	D-BLAPL/604/2025	BIRJU @ BIJU @ RAJAY YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /92 /2020 () //	
5	D-BLAPL/606/2025	BHABANI SHANKAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHANDAGIRI P.S. /865 /2024 () //	
6	D-BLAPL/615/2025	RUPCHAN MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /25 /2013 () //	
7	D-BLAPL/616/2025	SHASHIKANT CHODHURY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHOUWAR /503 /2024 () //	
8	D-BLAPL/618/2025	KANHA @ GOUTAM PRADHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	FATEGARH /276 /2024 () //	
9	D-BLAPL/625/2025	RINKU BARIK VS STATE OF ODISHA	SITIKANT MISHRA VS	KANTAMAL /111 /2021 () //	
10	D-BLAPL/626/2025	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /52 /2024 () //	
11	D-BLAPL/629/2025	DEEPAK KUMAR SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 () //	

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12	D-BLAPL/636/2025	BANAMALI HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /116 /2024 () //	
13	D-BLAPL/637/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /294 /2024 () //	AOR2022000053C202500005
14	D-BLAPL/638/2025	ASUTOSH ACHARYA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	LAXMISAGAR P.S. /313 /2024 () //	
15	D-BLAPL/641/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /183 /2024 () //	
16	D-BLAPL/647/2025	TRINATHA SAHU VS STATE OF ODISHA	SYED IQBAL VS	HINJILI /604 /2024 () //	AOR20220001843C202500004
17	D-BLAPL/648/2025	UTTAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
18	D-BLAPL/650/2025	PREM @ PREMLAL BUDEK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /300 /2024 () //	
19	D-BLAPL/651/2025	PRADARSHAN DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
20	D-BLAPL/652/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHILA P.S. BUXIBAZAR /206 /2024 () //	
21	D-BLAPL/654/2025	NANDAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //	
22	D-BLAPL/656/2025	SILU @ SUBALA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1069 /2024 () //	
23	D-BLAPL/660/2025	RAJIB KUMBHAR @ GANDHI	SAROJ KUMAR PADHY	MELCHHAMUNDA /137 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/664/2025	HAPPY NAYAK @ GELU	TANMAYA KUMAR MOHANTY	NAYAPALLI P.S. /741 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/668/2025	UMESH KUMAR DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/669/2025	RANJIT PRADHAN	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/670/2025	HEMANTA BEHERA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/671/2025	SIBA @ SIBANANDA SWAIN	HEMANTA KUMAR MUND	MAHANGA /376 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/673/2025	SIBUNA PATRA	DALIRANI BEHURAY	SORO /663 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/675/2025	KANDURI BEHERA	BISWARANJAN MAHARATHA	BALUGAON P.S. /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/679/2025	ANJAN ROUT @ CHILU	DEVASHIS PANDA	RAMACHANDRAPUR /72 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/683/2025	RAJ KUMAR BEHERA	MANORANJAN PADHY	JEYPORE TOWN /219 /2020	AOD20220003086C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/686/2025	NAVIT KUMAR JHA	SATYA RANJAN MULIA	JAGATPUR /647 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/688/2025	JAGANNATH PARICHA	SUJIT KUMAR PATTNAIK	ADVA /168 /2024	
		VS	VS	()	

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35	D-BLAPL/699/2025	STATE OF ODISHA AJIT MOHANTY VS	BASANTA KUMAR DAS VS	// R.UDAYAGIRI /17 /2024 ()	
36	D-BLAPL/709/2025	STATE OF ODISHA FULAMATI MUDULI VS	SANTOSH KUMAR RATH VS	// KORAPUT SADAR /57 /2022 ()	AOR20220000045C202500001
37	D-BLAPL/711/2025	STATE OF ODISHA RAMA KHARA VS	SANGRAM KESHARI ROUT VS	// PADWA /140 /2024 ()	
38	D-BLAPL/714/2025	STATE OF ODISHA BASANTA KUMAR DASH VS	DURGA PRASAD DHAL VS	// MANGALA BAG /162 /2024 ()	
39	D-BLAPL/716/2025	STATE OF ODISHA BINOD RAY VS	BIJAYA KUMAR RAGADA VS	// KHETRARAJPUR /249 /2024 ()	
40	D-BLAPL/720/2025	STATE OF ODISHA RABI KUMAR KHARSEL VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /134 /2024 ()	
41	D-BLAPL/723/2025	STATE OF ODISHA BIRENDRA GOUDA VS	BIJAY KUMAR BEHERA VS	// /0 ()	
42	D-BLAPL/724/2025	STATE OF ODISHA PRAKASH CHANDRA SWAIN @ GUGUNA VS	PRASANTA KUMAR NANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /119 /2023 ()	
43	D-BLAPL/725/2025	STATE OF ODISHA ROHIT BHANJA @ ROHIT VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /663 /2024 ()	
44	D-BLAPL/726/2025	STATE OF ODISHA GHENA BADANAYAK VS	PRASANTA KUMAR NANDA VS	// MUDULIPODA /107 /2023 ()	
45	D-BLAPL/728/2025	STATE OF ODISHA TYAGI BEHERA VS	DIBYAJYOTI SAHOO VS	// PHULBANI SADAR /64 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/729/2025	TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /209 /2023 () //	
47	D-BLAPL/738/2025	RAJA @ RAJESH MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHARABEL NAGAR P.S. /111 /2022 () //	
48	D-BLAPL/739/2025	GEDU @ AJAYA KUMAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHARABEL NAGAR P.S. /111 /2022 () //	
49	D-BLAPL/741/2025	ASWINI JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIKIRAI /222 /2024 () //	
50	D-BLAPL/743/2025	APPU KUMAR PRASAD VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	/ /0 () //	
51	D-BLAPL/747/2025	A. AJAN RAO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MOHANA /188 /2024 () //	
52	D-BLAPL/751/2025	AKASH BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /96 /2024 () //	
53	D-BLAPL/757/2025	SAHADEB DEBNATH VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SEMILLIGUDA /99 /2024 () //	AOR20220000211C202500002
54	D-BLAPL/761/2025	AUROBINDA SANTRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NAYAPALLI P.S. /160 /2023 () //	
55	D-BLAPL/763/2025	AMAL KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	MOHANA /165 /2020 () //	
56	D-CMAPL/798/2025	PURNA CHANDRA PADHAN VS PRINCIPAL CHIEF CONSERVATOR OF FOREST,KHURDA	ADV. VS	// () //	
57	D-CMP/772/2025	KRUSHNA CHANDRA MISHRA	KARUNAKAR JENA	//	

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		VS	VS	0	
58	D-CMP/778/2025	SARAT KUMAR MISHRA MANORAMA NAYAK @ ROUT	JYOTI RANJAN DEO	//	AOR20220001593C202500002
		VS	VS	0	
59	D-CMP/812/2025	RAMACHANDRA ROUT BAHADUR SINGH	MAHESWAR MOHANTY	//	
		VS	VS	0	
60	D-CMP/813/2025	SAMBHUNATH NAIK KANAK MANJARI PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
61	D-CMP/815/2025	SUBASH CHANDRA PRADHAN AJIT PRASAD DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
62	D-CMP/820/2025	PRAMILA DAS BASUDEV PADHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
63	D-CMP/836/2025	MADHAB CHANDRA PADHI ROHIT BAHADUR SINGH	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	0	
64	D-CMP/837/2025	ANUSAYA SAHU ROHIT BAHADUR SINGH	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	0	
65	D-CMP/851/2025	JYOTI RANJAN MAHAPATRA BANSHIDHARA@BANSHIDHAR DASH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
66	D-CMP/888/2025	ANANTA CHARAN MISHRA NIRMALAPRAVA JENA	LAKSMIDHAR KABI	//	
		VS	VS	0	
67	D-CMP/910/2025	BIKRAMJIT JENA SAROJ KUMAR MISHRA	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
68	D-CMP/931/2025	BIMALA KHUNTIA AMARESH NAYAK	SATYABRATA SUTAR	//	
		VS	VS	0	

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69	D-CONTC/777/2025	PRAVAKAR MOHANTY PRAVAKAR SWAIN VS	ADV VS	// // 0	AOR20220001535C202500004
70	D-CONTC/853/2025	ER. JAY NARAYAN SEET,ENGINEER IN CHIEF, RURAL WATER SUPPLY SMRUTIRANJAN BISWAL VS	ADV VS	// // 0	AOR20220001586C202500002
71	D-CONTC/881/2025	ALOK DEHURI, REVENUE OFFICER CUM TAHASILDAR ANGUL PADALA VENU VS	ADV. VS	// // 0	
72	D-CONTC/887/2025	ASWATHY.S,IAS SANTOSH KUMAR BAGHA VS	SATYA RANJAN PATI VS	// // 0	
73	D-CONTC/900/2025	RAJESH PRABHAKAR PATIL,IAS SUKRU CHANDRA BAG VS	ADV. VS	// // 0	
74	D-CONTC/901/2025	ASWAST.S,SCHOOL AMD MASS EDUCATION DEPT,BBSR,KHURDA SURESH CHANDRA NAIK VS	ADV. VS	// // 0	
75	D-CONTC/904/2025	MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDA PRADEEP KUMAR MOHAPATRA VS	ADV. VS	// // 0	
76	D-CONTC/905/2025	SALINI PANDIT,IAS SANTOSH KUMAR PATRA VS	ADV. VS	// // 0	
77	D-CONTC/911/2025	CHAITANYA PRASAD MURMU BRAJA KISHORE ROURAY VS	ADV. VS	// // 0	
78	D-CONTC/914/2025	SALINI PANDIT,IAS KRISHNA KUMARI PARMANIK VS	ADV. VS	// // 0	
79	D-CONTC/915/2025	SALINI PANDIT,IAS PURNA CHANDRA MISHRA VS	ADV. VS	// // 0	
		SALINI PANDIT,IAS		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/919/2025	BINODINI MISHRA VS SALINI PANDIT,IAS	ADV. VS	// ()	
81	D-CONTC/937/2025	TRINATH NAYAK VS RAMASHIS HAZRA,IAS	ADV. VS	// ()	
82	D-CRLA/597/2025	S. BALAJI ACHARY VS STATE OF ODISHA	DEVASHIS PANDA VS	BALLIGUDA /188 /2019 ()	AOR20220001247C202500008
83	D-CRLA/622/2025	VIBHUTEE KUMAR GUPTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BANDOMUNDA /27 /2020 ()	
84	D-CRLA/631/2025	DURJYODHAN LUHA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	AINTHAPALI /262 /2022 ()	
85	D-CRLA/640/2025	SANTA @ SANTOSH KUMAR @ SANTOSH AKHUA VS STATE OF ODISHA	HARMOHAN DHAL VS	BANKI /283 /2020 ()	
86	D-CRLA/667/2025	SUDARSAN PANDA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	VIGILANCE PS (BERHAMPUR) /9 /2009 ()	AOR20220001914C202500002
87	D-CRLA/672/2025	AMAR KUMAR PAUL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /222 /2024 ()	
88	D-CRLA/692/2025	BIJAYA PRADHAN@BIJAYA KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /29 /2007 ()	AOR20220001593C202500003
89	D-CRLA/718/2025	R JOGA RAO REDDY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /28 /2011 ()	AOR20220001593C202500004
90	D-CRLA/727/2025	SAMRAT SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /170 /2021 ()	
91	D-CRLA/755/2025	PRAMOD @ KUNU BAG	BINAPANI TRIPATHY	DHAMA /104 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/588/2025	TITUA SAMAL	DURGA PRASAD PANDA	DHENKANAL SADAR /955 /2024	AOR20230000818C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/589/2025	NASIR @ SAYED NASER ALLI @ SAYED NASARU ALI	BHARAT JALLI	RAMACHANDRAPUR /222 /2020	AOD20240000581C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/590/2025	NASIR @ SAYED NASER ALLI @ SAYED NASARU ALI	BHARAT JALLI	RAMACHANDRAPUR /199 /2020	AOD20240000581C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/592/2025	RABI NARAYAN DASH	DEVASHIS PANDA	AGARAPADA /122 /2018	AOR20220001247C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/595/2025	SOLEMAN KHAN @ SOLA @ SULEMAN KHAN	BHARAT JALLI	RAMACHANDRAPUR /199 /2020	AOD20240000581C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/602/2025	MILAN KUMAR NANDA@MILAN NANDA	ARIJEET MISHRA	PIPLI /169 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/603/2025	RABINDRA SENAPATI	RANJIT MOHANTY	AUL /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/609/2025	KABITA PALKIA	BUDHIRAM DAS	AMBADOLA /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/611/2025	DHANANJAY MOHANTY	BHABANI SHANKAR DASPARIDA	RASGOBINDPUR /127 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/619/2025	KUNA @ ALOK CHANDRA JENA	PRAMOD KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/624/2025	SIMRANBIT SAHOO @ SIMRANJIT SAHU	RAJKISHORE SWAIN	MAHILA P.S. BUXIBAZAR /108 /2023	
		VS	VS	()	

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103	D-CRLMC/634/2025	STATE OF ODISHA M/S. MANAPPURAM FINANCE LTD., KERALA VS	TAPAN KU. JENA SAMANTA VS	// JAGATSINGPUR /958 /2024 ()	
104	D-CRLMC/645/2025	STATE OF ODISHA BISWAJIT ROUT VS	TAPAN KUMAR MOHANTY VS	// //0 ()	
105	D-CRLMC/646/2025	STATE OF ODISHA RAVI SHANKAR AGRAWAL VS	SAIBRATA RATH VS	// JHARSUGUDA /715 /2024 ()	
106	D-CRLMC/649/2025	STATE OF ODISHA DR. SRIKANTA KUMAR PATRO VS	SAMVIT MOHANTY VS	// CAPITAL P.S. /112 /2022 ()	
107	D-CRLMC/655/2025 CRLMC/97/2025	STATE OF ODISHA SIBASISH NATH VS	BHABANI SHANKAR DASPARIDA VS	// BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj) CT/0000415/2020	
108	D-CRLMC/658/2025	STATE OF ODISHA SHAKTI KUMAR DAS VS	JUGALA KISHORE PANDA VS	// BARIPADA SADAR /4 /2021 ()	
109	D-CRLMC/666/2025	STATE OF ODISHA DILLIP KUMAR NAYAK VS	AMAR MOHANTY VS	// CUTTACK SADAR /605 /2021 ()	
110	D-CRLMC/685/2025	STATE OF ODISHA PRAVEEN REEHL VS	TIRTH KUMAR SAHU VS	// LATHIKATA /19 /2011 ()	
111	D-CRLMC/690/2025	STATE OF ODISHA KRUPASINDHU GAHAN VS	TIRTH KUMAR SAHU VS	// TALCHER TOWN /641 /2024 ()	
112	D-CRLMC/696/2025	STATE OF ODISHA SUDARSAN PANIGRAHI VS	SIDHARTH SHANKAR PADHY VS	// DHUSURI /389 /2024 ()	AOR20220001248C202500001
113	D-CRLMC/702/2025	STATE OF ODISHA RANJAN SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// Maitri Vihar PS /333 /2024 () //	

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114	D-CRLMC/717/2025	MANISH DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /302 /2023 () //	
115	D-CRLMC/722/2025	SIBAJI MALI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /232 /2024 () //	
116	D-CRLMC/732/2025	BAIDHAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BALANGA /58 /2015 () //	
117	D-CRLMC/745/2025	KALIA @ HRUSIKESH RAIGURU VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /539 /2020 () //	
118	D-CRLMC/748/2025	NANDU @ SUBHRANSU DEBATA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /539 /2020 () //	
119	D-CRLMP/598/2025	BIBHUTI GOCHHAYAT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NAUGAON /274 /2024 () //	
120	D-CRLMP/610/2025	JAGDISH CHANDRA ACHARYA VS STATE OF ODISHA	BRAJARAJ SAI VS	JAGATPUR /351 /2020 () //	
121	D-CRLMP/617/2025	SAROJINI SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //	
122	D-CRLMP/627/2025	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //	
123	D-CRLMP/639/2025	SUKANTA SWAIN @ SUKANTA KUMAR SWAIN VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	/ /0 () //	
124	D-CRLMP/662/2025	SANJAY KUMAR RANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //	
125	D-CRLMP/663/2025	KAILASH BEHERA	HEMANTA KUMAR ROUT	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/665/2025	CHANDAN @ CHANDAN KUMAR	UMAKANTA BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/676/2025	TAPAN PARIDA	SANGRAM KESHARI MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/677/2025	SUJATA SWAIN @ SANJUKTA SWAIN	SUJIT KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/680/2025	GOPAL CHANDRA BISOI	MAHENDRA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/681/2025	GOPAL CHANDRA BISOI	MAHENDRA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/689/2025	NARAYAN PADHI	RANJAN KUMAR NAYAK	SINGLA /205 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/701/2025	BHAGWAT PRASAD KAWTIA	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
		DEPUTY COMMNR. OF POLICE, CUTTACK		//	
133	D-CRLREV/608/2025	JYOTI PRASAD MAHAPATRA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /4 /2007	AOR20220001631C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/705/2025	MANJULATA BEHERA	DIGBAS PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-LAA/800/2025	SARASWATI SWAIN	ANUGRAHA NARAYAN SAMANTRAY	/ /	
		VS	VS	()	
		BHARATI SINGH		//	
136	D-MACA/781/2025	AVIMANYU AGASTI	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MACA/784/2025	ASHWINI SAHU ABDUL MOHIT KHAN VS	PRADEEP KUMAR MISHRA VS	// // 0	
138	D-MACA/787/2025	ASHWINI SAHU RAJENDRA NARAYAN MISHRA VS	PRADEEP KUMAR MISHRA VS	// // 0	
139	D-MACA/844/2025	ASHWINI SAHU B.M.,S.B.I GENERAL INSURANCE CO.LTD.,BBSR VS	SOMNATH ROY VS	// // 0	
140	D-MACA/877/2025	SURYA BEHERA M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR VS	ABHIRAM DASH VS	// // 0	
141	D-MACA/896/2025	KAUSALYA BARIHA M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR VS	ABHIRAM DASH VS	// // 0	
142	D-MATA/872/2025	SWADESH KUMAR SAHOO APARAJITA DEEP MANNA VS	BIBHU PRASAD MOHANTY VS	// // 0	
143	D-RFA/860/2025	DIP SHANKAR MANNA JYOSTNA SAMANTARAY VS	DURGA PRASAD S. MALLICK VS	// // 0	AOD20240000510C202500001
144	D-RPFAM/917/2025	RAJANI MULLICK R. SRINIVAS PATNAIK VS	LALIT KUMAR MAHARANA VS	// // 0	
145	D-RSA/817/2025	R JYOTI SARADA NAYAK @ ACHARYA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
146	D-RSA/897/2025	BALARAM NAYAK SUKANTA KUMAR PRUSTY VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
147	D-RVWPET/886/2025	NARENDRA@NARSINGH PRUSTY BISWANATH SAHOO VS	TAPAN KUMAR MANDAL VS	// // 0	
		LAXMIPRIYA SAHOO		//	

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**FILING REPORT AS ON :07/01/2025**

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148	D-STREV/855/2025	STATE OF ODISHA VS M/S. STEEL AUTHORITY OF INDIA LTD.	SUNIL MISHRA,S.C VS //	// () //	AOR20220001381C202500001
149	D-TRP(C)/824/2025	ROJINA SWAIN VS KANAN KUMAR BHOL	BIKRAM KESHARI RAJ VS //	// () //	
150	D-TRPCRL/600/2025 TRPCRL/2/2025	PRIYABRATA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS //	MAHILA P.S. BUXIBAZAR /24 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000112/2024	
151	D-TRPCRL/697/2025	NEELAMADHAB SAHOO VS MAMINA MAHANA	SAYANTAN PANDA VS //	SUBALAYA /236 /2024 () //	
152	D-WA/768/2025	STATE OF ODISHA VS LAXMIDHAR BHOLE	JATESWAR NAYAK, A.G.A. VS //	// () //	LOD20240000172C202500011
153	D-WA/769/2025	STATE OF ODISHA VS LOKANATH BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS //	// () //	LOD20240000194C202500015
154	D-WA/775/2025	STATE OF ODISHA VS RANJAN KUMAR ROUT	DEBARANJAN MOHAPATRA,A.G.A VS //	// () //	LOD20240000200C202500010
155	D-WA/776/2025	M/S. BABA SIDHESWAR WSHG,SUBRNAPUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS //	// () //	AOR20230000802C202500001
156	D-WA/810/2025	STATE OF ODISHA VS SHARAT KUMAR SARANGI	CHANDRAKANTA PRADHAN, A.G.A. VS //	// () //	LOD20240000172C202500012
157	D-WA/825/2025	STATE OF ODISHA VS RAGHUNATH PANDA	SARBESWAR BEHERA, A.G.A. VS //	// () //	LOD20240000200C202500011
158	D-WA/856/2025	STATE OF ODISHA VS ADWAITA KUMAR JENA	SARBESWAR BEHERA,A.G.A VS //	// () //	LOD20240000172C202500013
159	D-WA/858/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	//	LOD20240000194C202500016

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		VS	VS	()	
160	D-WP(C)/759/2025	DILLIP KUMAR SAHU SIBA PRASAD BHUYAN	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500004
		VS	VS	()	
161	D-WP(C)/760/2025	STATE OF ODISHA M/S. MAGNUM SEA FOODS LTD.	SUNSHINE ANAND SWAIN	//	AOD20240000548C202500002
		VS	VS	()	
162	D-WP(C)/761/2025	STATE OF ODISHA MINATI PRADHAN	UMAKANT SAHOO	//	AOD2024000001C202500006
		VS	VS	()	
163	D-WP(C)/762/2025 WP(C)/761/2025	STATE OF ODISHA SANTOSH KUMAR PRADHAN	SUKANTA KUMAR DALAI	//	AOD20240000306C202500003
		VS	VS	()	
164	D-WP(C)/763/2025	STATE OF ODISHA BAIKUNTHANATH JUJHARASINGH	UMAKANT SAHOO	//	AOD2024000001C202500002
		VS	VS	()	
165	D-WP(C)/764/2025	STATE OF ODISHA DILLIP KUMAR SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202500004
		VS	VS	()	
166	D-WP(C)/765/2025	STATE OF ODISHA M/S. PRADHAN CONSTRUCTION	SUKANTA KUMAR DALAI	//	AOD20240000306C202500005
		VS	VS	()	
167	D-WP(C)/766/2025	MAHANADI COALFIELD LTD MALATI MAHARANA	JUDHISTHIR SAHOO	//	AOD20220003315C202500004
		VS	VS	()	
168	D-WP(C)/767/2025	GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED RINA @ JHUNU DAS	JUDHISTHIR SAHOO	//	AOD20220003315C202500005
		VS	VS	()	
169	D-WP(C)/770/2025 WP(C)/700/2025	FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH DEEPAK KUMAR HOTA	SURESH CHANDRA DASH	//	
		VS	VS	()	
170	D-WP(C)/771/2025	TAHASILDAR , BONTH, BHADRAK M/S. SREE METALIKS LTD	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500003
		VS	VS	()	

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171	D-WP(C)/773/2025	COMMISSIONER OF CT AND GST, ODISHA SUBAL NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500004
172	D-WP(C)/774/2025	PUJARANI MAHAKUR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202500001
173	D-WP(C)/779/2025	THE S.D.O, ELECTRICAL SUB-DIVISION, (TPNODL), VS BIRABAR ROUT	DURENIA CHANDRAPURASH VS	// // ()	
174	D-WP(C)/780/2025	UPENDRA TAKRI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// // ()	
175	D-WP(C)/782/2025	ANITA SINGH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// // ()	
176	D-WP(C)/783/2025	INDRAMANI SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// // ()	
177	D-WP(C)/785/2025	SUBAS MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	
178	D-WP(C)/786/2025	CHITRU MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	
179	D-WP(C)/788/2025	SUMITRA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()	
180	D-WP(C)/789/2025	DINGAR NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	
181	D-WP(C)/790/2025	BRUNDA NAG @ BRUDABAN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	

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182	D-WP(C)/791/2025 WP(C)/746/2025	SUNITA BEHERA VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //	
183	D-WP(C)/792/2025 WP(C)/749/2025	UTKAL RANJAN NAYAK VS COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //	
184	D-WP(C)/793/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
185	D-WP(C)/794/2025	BHAGYADHARA RAY VS R.T.O. JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //	
186	D-WP(C)/795/2025	SATYAJIT PRADHAN VS THE CHAIRMAN CUM MANAGING DIRECTOR, M.C.L., SAMBALPUR	BRAJA RAJ SAI VS	// 0 //	
187	D-WP(C)/796/2025	ABHIMANYU NAYAK VS PNB METLIFE INDIA INSURANCE CO.LTD	SOURAV DAS VS	// 0 //	
188	D-WP(C)/797/2025	SUSANTA BARIK VS CHIEF OF THE INDIAN OIL CORPORATION LTD, JAGATSINGHPUR	TUSAR KANTA SAHOO VS	// 0 //	
189	D-WP(C)/799/2025	NANDI KISHOR BEHERA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
190	D-WP(C)/801/2025	SABITA SATAPATHY VS STATE OF ODISHA	SIDDHESWAR BAUG VS	// 0 //	
191	D-WP(C)/802/2025	NITESH GANGADEB VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
192	D-WP(C)/803/2025 WP(C)/733/2025	GAUTAM BARAL VS COLLECTOR AND DISTRICT MAGISTRATE, PURI	ARUPANANDA GOSWAMY VS	// 0 //	
193	D-WP(C)/804/2025	KUMAR NAYAK	ARUPANANDA GOSWAMY	//	

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	WP(C)/734/2025	VS	VS	0	
		COLLECTIOR AND DISTRICT MAGISTRATE, PURI		//	
194	D-WP(C)/805/2025	KALYANI PATTANAIAK	GOPINATH MISHRA	//	
		VS	VS	0	
		UTKAL UNIVERSITY, BBSR		//	
195	D-WP(C)/806/2025	KARTIK SAHOO	ARUPANANDA GOSWAMY	//	
	WP(C)/735/2025	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, PURI		//	
196	D-WP(C)/807/2025	TRISHNA REAL ESTATE PVT. LTD., BBSR	DEBAKANTA MOHANTY	//	
	WP(C)/716/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/808/2025	DURYODHAN BEHERA	RANJIT MOHANTY	//	AOD20240000639C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/809/2025	NRUSINGHANATH PRADHAN	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/811/2025	KRUSHNA CHANDRA PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/814/2025	DR.SUPREET SAURAV	AVIJIT MISHRA	//	
	WP(C)/736/2025	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/816/2025	PARBATI DHANUAR	SOUMYA MISHRA	//	
	WP(C)/730/2025	VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI		//	
202	D-WP(C)/818/2025	PRAMOTH KUMAR NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION , ODISHA		//	
203	D-WP(C)/819/2025	KANHU CHARAN BEHERA	BIKRAM SENAPATI	//	
		VS	VS	0	
		TAHASILDAR, BARANGA, CUTTACK		//	
204	D-WP(C)/821/2025	BICHITRANANDA SARAN	KEDAR KUMAR DASH	//	
		VS	VS	0	

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205	D-WP(C)/822/2025	COLLECTOR, CUTTACK AVIJIT JENA VS STATE OF ODISHA	DEBENDRANATH MISRA VS	// // 0 //	
206	D-WP(C)/823/2025	SUJATA MALLIK VS STATE OF ODISHA	KAISARUN NISHA VS	// 0 //	
207	D-WP(C)/826/2025	RAJAN KHAN VS DEBTS RECOVERY TRIBUNAL, CUTTACK,	NALINI KANTA DASH VS	// 0 //	
208	D-WP(C)/827/2025	BANAMALI KHAMARI VS THE COLLECTOR, BALANGIR	JAYADEBA BEHERA VS	// 0 //	
209	D-WP(C)/828/2025	SINGHARPUR SERVICE COOPERATIVE SOCIETY, JAGANMOSHURUM VS STATE OF ODISHA	JAGANMOSHURUM SWAIN VS	// 0 //	
210	D-WP(C)/829/2025	DEBARANJAN MOHANTY VS MADHAB CHANDRA RATH	SAMAPIKA MISHRA VS	// 0 //	
211	D-WP(C)/830/2025	BANAMALI KHAMARI VS THE COLLECTOR BALANGIR	JAYADEBA BEHERA VS	// 0 //	
212	D-WP(C)/831/2025	BANAMALI KHAMARI VS THE COLLECTOR, BALANGIR	JAYADEBA BEHERA VS	// 0 //	
213	D-WP(C)/832/2025	SABITRI BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
214	D-WP(C)/833/2025	BANAMALI KHAMARI VS THE COLLECTOR , BALANGIR	JAYADEBA BEHERA VS	// 0 //	
215	D-WP(C)/834/2025	NAMITABALA SWAIN VS STATE OF ORISSA	KALI PRASAD MOHANTY VS	// 0 //	

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216	D-WP(C)/835/2025	DHANESWAR BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
217	D-WP(C)/838/2025	CHHABIRANI NAYAK VS COLLECTOR, KHORDA	RAMAKANTA DAS VS	// 0 //	
218	D-WP(C)/839/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
219	D-WP(C)/840/2025	MAKHAMANI MAJHI VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //	
220	D-WP(C)/841/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
221	D-WP(C)/842/2025	BIBUDHENDU DASH VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
222	D-WP(C)/843/2025	M/S. HRUSIKESH MOHAPATRA, MAYURBHANJ VS STATE TAX OFFICER, MAYURBHANJ	KAJAL SAHOO VS	// 0 //	
223	D-WP(C)/845/2025	PRIYANKA SAHOO VS BRANCH MANAGER, LIC, KEONJHAR	SHASHI BHUSAN JENA VS	// 0 //	
224	D-WP(C)/846/2025	M/S SASMITA TRADERS VS SUPERINTENDENT BHUBANESWAR XI RANGE	KAJAL SAHOO VS	// 0 //	
225	D-WP(C)/847/2025	UNION OF INDIA VS LINGARAJ NANDA	BISWAJIT MAHARANA VS	// 0 //	
226	D-WP(C)/848/2025	BIDESI NAIK @ BIDESHI NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
227	D-WP(C)/849/2025	MAMATA PATRA	SANKAR PRAASAD PANI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/850/2025	ANIL KUMAR MAJHI	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/852/2025	BIJAYA KUMAR NAHAK	SANGRAM MISHRA	//	
		VS	VS	()	
		PRINCIPAL SECRETARY , GOVT OF ODISHA FOREST ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT , ODISHA			
230	D-WP(C)/854/2025	M/S. BABA TAJ INDUSTRIES, CUTTACK	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/857/2025	JHANGIR KHAN	BISHNU PRASAD RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/859/2025	RAMALATA NAYAK	BASUDEV PUJARI	//	
	WP(C)/741/2025	VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/861/2025	RAMESH JENA DEO	MANORANJAN PADHY	//	AOD20220003086C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/862/2025	DR.SRINIVAS SATHAPATHY	ASHUTOSH MISHRA	//	
	WP(C)/757/2025	VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/863/2025	M/S UNITED SAW MILL	SUBAS CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/864/2025	DR.PRACHI PRATYASHA JENA	ASHUTOSH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/865/2025	BILASH MANJARI BEHERA	NRUSINGH CHARAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/866/2025	AJIT KUMAR SABAT	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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239	D-WP(C)/867/2025	STATE OF ODISHA KSHYITISH MUND VS	TRILOCHAN NANDA VS	// // 0	
240	D-WP(C)/868/2025	STATE OF ODISHA DR.AYESHA MOHANTY VS	ASHUTOSH MISHRA VS	// // 0	
241	D-WP(C)/869/2025	STATE OF ODISHA DR.AJIT KUMAR SAHOO VS	ASHUTOSH MISHRA VS	// // 0	
242	D-WP(C)/870/2025	STATE OF ODISHA BISWAJIT BADAJENA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
243	D-WP(C)/871/2025	STATE OF ODISHA KAMINI BALA DAS VS	KRISHNA CHANDRA SAHU VS	// // 0	
244	D-WP(C)/873/2025	CHIEF GENERAL MANAGER, IREL (INDIA) LIMITED, MUMBAI DR.SHUVRANSHU SHEKHAR BISWAL VS	ASHUTOSH MISHRA VS	// // 0	
245	D-WP(C)/874/2025	STATE OF ODISHA RAMA BEHERA VS	ITISHREE TRIPATHY VS	// // 0	
246	D-WP(C)/875/2025	STATE OF ODISHA BISWAJIT BADAJENA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
247	D-WP(C)/876/2025	STATE OF ODISHA RASHMI PRAVA PRADHAN VS	ITISHREE TRIPATHY VS	// // 0	
248	D-WP(C)/878/2025	STATE OF ODISHA JAJNASANI DIP VS	ASWINI KUMAR DASH VS	// // 0	
249	D-WP(C)/879/2025	STATE OF ODISHA AKASH SAHOO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// // 0 //	

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250	D-WP(C)/880/2025	SUJATA SAHOO VS THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK	SAMAYA KUMAR RAY VS	// ()	
251	D-WP(C)/882/2025	MADHAB CHANDRA PATRA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// ()	
252	D-WP(C)/883/2025	SARAPANCH, JOGISARDA GRAM PANCHAYAT, BOLANGIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// ()	
253	D-WP(C)/884/2025	RAMA KRUSHNA JENA VS COLLECTOR AND DISTRICT MAGISTRATE, GANJAM	JYOTIRMAYA SAHOO VS	// ()	
254	D-WP(C)/885/2025	ADAITA PALAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
255	D-WP(C)/889/2025	PRADOSH KUMAR ROUT VS TWINKLE BISWAL	SAYANTAN PANDA VS	// ()	
256	D-WP(C)/890/2025 WP(C)/748/2025	M/S. PRAKASH INDUSTRIES LTD., CHHATISGARH VS MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, ROURKELA	BIBHU PRASAD PANDA VS	// ()	
257	D-WP(C)/891/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()	
258	D-WP(C)/892/2025	PURNA CHANDRA GURU VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// ()	
259	D-WP(C)/893/2025	ABANI GANDA @ ABANI KUMAR GANDA VS THE REVENUE DIVISIONAL COMMISSIONER SOUTHERN DIVISION, ODISHA, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// ()	
260	D-WP(C)/894/2025	JOGESWAR BALIARSINGH VS STATE OF ODISHA	SUBHENDU KAR VS	// ()	
261	D-WP(C)/895/2025	ANIL KUMAR DAS	RANJAN KUMAR NAYAK	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/898/2025	BRANCH MANAGER, MAHINDRA AND MAHINDRA FINANCE SERVICE LTD., CHANDI KHOLE BRANCH, JAJPUR BHAGYALATA PANIGRAHI	Baidhar Sahoo	//	
		VS	VS	()	
263	D-WP(C)/899/2025	REGISTRAR COOPERATIVE SOCIETIES, ODISHA BIJAY KUMAR MOHANTY	ISHWAR MOHANTY	//	
		VS	VS	()	
264	D-WP(C)/902/2025	STATE OF ODISHA DHARITRI ROUT	GIRISH CHANDRA SAHU	//	
		VS	VS	()	
265	D-WP(C)/903/2025	TPCODL, ODISHA SAROJ KUMAR DAS	DR. SUJATA DASH	//	
		VS	VS	()	
266	D-WP(C)/906/2025	THE BRANCH MANAGER , TATA MOTORS FINANCE LIMITED SELBHANUS PANNA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
267	D-WP(C)/907/2025	STATE OF ODISHA MAHESWAR PRADHAN	NIRANJAN SINGH (1)	//	
		VS	VS	()	
268	D-WP(C)/908/2025	STATE OF ODISHA ASHISH KUMAR BEHERA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
269	D-WP(C)/909/2025	THE STATE OF ODISHA JIBANANDA KUMAR SEE	SUBHASIS MOHAPATRA	//	
		VS	VS	()	
270	D-WP(C)/912/2025	STATE OF ODISHA BANSHIDHAR MOHANTY	JYOTIRMAY GUPTA	//	
		VS	VS	()	
271	D-WP(C)/913/2025	STATE OF ODISHA UPENDRA BEHERA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
272	D-WP(C)/916/2025	STATE OF ODISHA AJAYA KUMAR PRADHAN	SAMVIT MOHANTY	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/920/2025	STATE OF ODISHA ODISHA NAGARIKA SANGATHAN, CANAL ROAD, CUTTACK	SURAJ KANTA KUMAR NAYAK (2) VS	// // 0	
274	D-WP(C)/921/2025	STATE OF ODISHA MANJUBALA DAS	JANAKI KANTA MAHAPATRA VS	// // 0	
275	D-WP(C)/922/2025	THE BRANCH MANAGER, INDUSIND BANK, CUTTACK PARAMESWAR DASH	BIPLABA P.B. BAHALI VS	// // 0	
276	D-WP(C)/923/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO	PRAVASH CHANDRA JENA VS	// // 0	
277	D-WP(C)/924/2025	SOURENDRA NARAYAN RAY LAXMI NARAYAN RATH	HRUDANANDA MOHAPATRA VS	// // 0	
278	D-WP(C)/925/2025	STATE OF ODISHA JAYANTI SHASANI @ BAG	PABITRA KUMAR NAYAK VS	// // 0	
279	D-WP(C)/926/2025	STATE OF ODISHA SAROJ MIRDHA	PABITRA KUMAR NAYAK VS	// // 0	
280	D-WP(C)/927/2025	STATE OF ODISHA SAROJ MIRDHA	PABITRA KUMAR NAYAK VS	// // 0	
281	D-WP(C)/928/2025	STATE OF ODISHA BINAYAK BISOI	KANANBALA ROY CHOUDHURY VS	// // 0	
282	D-WP(C)/929/2025	CENTRAL SILK BOARD, BANGLORE ANUSUYA DEVI AGARWAL	SOUMYA JYOTI BISWAL VS	// // 0	
283	D-WP(C)/930/2025	COLLECTOR, CUTTACK PRAKASH PRADHAN	KUNJA SUNDAR DAS VS	// // 0	
		HDB FINANCIAL SERVICE LTD		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/932/2025	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
285	D-WP(C)/933/2025	DIBYA RANJAN MAHAKUD VS STATE OF ODISHA	RANJIT SAMAL VS	// () //	
286	D-WP(C)/934/2025	BHUBANESWAR DHURUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
287	D-WP(C)/935/2025	UPENDRANATH ACHARYA VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, KHURDA	SUDHANSU SEKHAR JENA VS	// () //	
288	D-WP(C)/936/2025	DR.ASHOK KUMAR PRADHAN VS STATE OF ODISHA	RUDRA PRASANNA SAHU VS	// () //	
289	D-WP(C)/938/2025	PRABHASH RANJAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
290	D-WP(C)/939/2025	SUBHRANSU SEKHAR PALLAI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// () //	
291	D-WP(C)/940/2025	RADHAMADHABA SHG VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// () //	
292	D-WP(C)/941/2025	PRADEEP KUMAR TRIPATHY VS STATE OF ODISHA	SASIBHUSAN JENA VS	// () //	
293	D-WP(C)/942/2025	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY VS STATE OF ODISHA	GOURY MOHAPATRA VS	// () //	AOR20220001651C202500001
294	D-WPCRL/644/2025	CHANDAN NAIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SAHID NAGAR P.S. /196 /2023 () //	
295	D-ABLAPL/594/2025	ARJUN CHARAN JENA@BULU	RAJENDRA NARAYAN ROUT	BONTH /180 /2024	AOR20220001558C202500004

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/596/2025	JAYADEV JENA	MANAS RANJAN DHAL	KHUNTUNI /171 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/599/2025	AMITRAJ SINGH	AKASH BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/601/2025	SOHEL KHAN @ SOHAIL UMAR	MOHAMMED RIAZ	SUNDARGARH TOWN /305 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/605/2025	CHANDAN MIRDHHA	SRIKHETRA MISHRA	MARINE PST TALCHUA /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/607/2025	SAUMENDRA SWAIN	SUSANTA KUMAR LENKA	JATNI P.S. /490 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/612/2025	TAPASWINI KALTA @ TAPASWINI BASTIA	SK. ZAFARULLA	MANAMUNDA /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/613/2025	SUMANTA KALTA	SK. ZAFARULLA	KANTAMAL /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/614/2025	RAJESH BISWAL	MANORANJAN DAS	KAMAKHYANAGAR /655 /2024	AOR20220000053C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/620/2025	GHANASHYAM BARAL	RANJAN KUMAR PRADHAN	BRAHMAGIRI /483 /2024	AOR20220001297C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/621/2025	MANAS NAIK	SNEHASISH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/623/2025	MANAS NAIK	SNEHASISH BEHERA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/628/2025	STATE OF ODISHA MANORANJAN MAHANTA @ MOHANTA VS	SAROJ KUMAR DASH VS	// BHUBAN /547 /2024 ()	
308	D-ABLAPL/630/2025	STATE OF ODISHA BISHNU @ BISWAJIT BEHERA @ BISU BEHERA VS	BITAS KUMAR SWAIN VS	// MARINE PS ARAKHAKUDA /46 /2022 ()	
309	D-ABLAPL/632/2025	STATE OF ODISHA BISWONATH @ BISWANATH BEHERA VS	BITAS KUMAR SWAIN VS	// MARINE PS ARAKHAKUDA /55 /2024 ()	
310	D-ABLAPL/633/2025	STATE OF ODISHA BISHNU @ BISWAJIT BEHERA @ BISU BEHERA VS	BITAS KUMAR SWAIN VS	// MARINE PS ARAKHAKUDA /33 /2024 ()	
311	D-ABLAPL/635/2025	STATE OF ODISHA TRINATH BISOI VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /455 /2024 ()	
312	D-ABLAPL/642/2025	STATE OF ODISHA SURYAKANTA JENA @ SIPA VS	BIBHUTI RANJAN MOHANTY VS	// JAGATSINGPUR /1231 /2024 ()	
313	D-ABLAPL/643/2025	STATE OF ODISHA KOUSIK MEHER VS	BIKRAM CHANDRA GHADEI VS	// BODEN /291 /2024 ()	
314	D-ABLAPL/653/2025	STATE OF ODISHA PRAKASH CHANDRA BHOI VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /279 /2024 ()	
315	D-ABLAPL/657/2025	STATE OF ODISHA KALU @ SOUMYA RANJAN DALUA VS	DEEPAK KUMAR DAS VS	// Maitri Vihar PS /485 /2024 ()	
316	D-ABLAPL/659/2025	STATE OF ODISHA BINOD NAIK VS	BIRAJA PRASAD NANDA VS	// COLLIERY /2 /2025 ()	
317	D-ABLAPL/661/2025	STATE OF ODISHA MADHU SAHU VS	SAROJ KUMAR PADHY VS	// / /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/674/2025	PABITRA PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BALUGAON P.S. /190 /2024 () //	
319	D-ABLAPL/678/2025	AMITRAJ SINGH VS STATE OF ODISHA	AKASH BHUYAN VS	//0 () //	
320	D-ABLAPL/682/2025	SUBRAT BEHERA @ RANGA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /448 /2024 () //	
321	D-ABLAPL/684/2025	KAILASH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1054 /2024 () //	
322	D-ABLAPL/687/2025	SESHA@SESHADEV DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /606 /2024 () //	AOR20250000001C202500002
323	D-ABLAPL/691/2025	CHINKU SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 () //	
324	D-ABLAPL/693/2025	FIROJ KUMAR DEBATA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	COLLIERY /721 /2024 () //	
325	D-ABLAPL/694/2025	HIRANYA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /15 /2024 () //	
326	D-ABLAPL/695/2025	SIBANI PATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDRASEKHARPUR /961 /2024 () //	
327	D-ABLAPL/698/2025	PRAHLLAD BEHERA @ CHAYEE VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /328 /2024 () //	
328	D-ABLAPL/700/2025	SK RAJIT @ SK RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /391 /2024 () //	AOD20240000547C202500003
329	D-ABLAPL/703/2025	SK RAJIT @ SK RAJI	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /392 /2024	AOD20240000547C202500004

# ORISSA HIGH COURT

## FILING REPORT AS ON :07/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/704/2025	RAJ SHRIVASTAV @ RAJANLAL SHRIVASTAV	BINI MISHRA	RAGHUNATHPALI /482 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/706/2025	AMIT KUMAR SAHU @ AMIT SAHOO	PARTHA SARATHI DAS	JHUMPURA /218 /2024	AOD20240000362C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/707/2025	MASOOM RAZA	DHIRENDRA KUMAR MOHAPATRA	KUTRA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/708/2025	N.CHITRASEN REDDY @ CHANDRASEKHAR @ SEGUNDRU REDDY	ANURUP DASH	CHATRAPUR /600 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/710/2025	ABHISEK DAS	DURGA PRASAD DHAL	INFOCITY PS /490 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/712/2025	MD. LALBABU @ LALU KHAN	ANUPAM DASH	BARIPADA TOWN /795 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/713/2025	MANISH DEHURY	ANIRUDHA DAS	KAMAKHYANAGAR /302 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/715/2025	MAKUNDA @ MUKUNDA SRICHANDAN	SUBRATA PANDA	KANAS /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/719/2025	PRASANTA KUMAR JOSHI	JIBANRANJAN DASH	KEGAON /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/721/2025	BHOLANATH PATEL	JIBAN RANJAN DASH	KEGAON /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/730/2025	AKSHAY KUMAR PRADHAN	CHIRANJIB ROUT	AIR FIELD P.S. /318 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/731/2025	STATE OF ODISHA ARU @ ARABINDA BEHERA VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /5 /2025 ()	
342	D-ABLAPL/733/2025	STATE OF ODISHA DILLIP NAYAK @ JAGA VS	KUMAR PRAJWAL VS	// JAJPUR TOWN /498 /2024 ()	
343	D-ABLAPL/734/2025	STATE OF ODISHA PRASANTA SAHOO VS	MANAS KUMAR CHAND VS	// RAMACHANDRAPUR /389 /2024 ()	
344	D-ABLAPL/735/2025	STATE OF ODISHA KAMAL @ PAPUA BHUYAN VS	DIBYAJYOTI SAHOO VS	// NILGIRI /416 /2024 ()	
345	D-ABLAPL/736/2025	STATE OF ODISHA BALYABANDHU MADALA VS	MANAS KUMAR CHAND VS	// KORAPUT VIGILANCE /35 /2024 ()	
346	D-ABLAPL/737/2025	STATE OF ODISHA(VIG.) NETRANANDA MOHANTY VS	MANAS KUMAR CHAND VS	// KORAPUT VIGILANCE /35 /2024 ()	
347	D-ABLAPL/740/2025	STATE OF ODISHA(VIG.) BIJAYA KUMAR SHRICHANDAN VS	MIHIR KANTA RATH VS	// KANAS /2 /2025 ()	
348	D-ABLAPL/742/2025	STATE OF ODISHA SUNITA DAS VS	GIRIJA BALLAV DAS VS	// BADAMBADI /401 /2024 ()	
349	D-ABLAPL/744/2025	STATE OF ODISHA RABINDRA KUMAR MARNDI VS	MANAS KUMAR CHAND VS	// KORAPUT VIGILANCE /35 /2024 ()	
350	D-ABLAPL/746/2025	STATE OF ODISHA(VIG.) SHEIKH KALIA @ SK MAMMU VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /4 /2025 ()	
351	D-ABLAPL/749/2025	STATE OF ODISHA PRIYABRATA PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	// BRAHMAGIRI /610 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :07/01/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/750/2025	GADABARI MAHALIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /129 /2024 () //	AOR20220000925C202500002
353	D-ABLAPL/752/2025	SURENDRA NAG VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /135 /2020 () //	AOR20220000211C202500003
354	D-ABLAPL/753/2025	JABID KADIR VS STATE OF ODISHA	USHARANI PATI VS	GOPALPUR /231 /2024 () //	
355	D-ABLAPL/754/2025	MIRZA ISLAM BAIG VS STATE OF ODISHA	SATYABRATA SUTAR VS	/ /0 () //	
356	D-ABLAPL/756/2025	MANOJ MALIK @ MANOJ KUMAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /371 /2024 () //	
357	D-ABLAPL/758/2025	TARAKANTA PANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BEGUNIA P.S. /2 /2025 () //	
358	D-ABLAPL/759/2025	AMAR BHARASAGAR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S. (TITILAGARH) /84 /2024 () //	
359	D-ABLAPL/760/2025	SUBHASMITA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /375 /2024 () //	
360	D-ABLAPL/762/2025	BIJAY KUMAR JENA @ BABUL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /249 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :07/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/855/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	1/2025
2	D-GUAP/55071/2024 GUAP/1/2025	PRABHUDUTTA PANDA MP	HIMANSU SEKHAR SATAPATHY	1/2025
3	D-RFA/860/2025 RFA/ /	JYOSTNA SAMANTARAY MP	DURGA PRASAD S. MALLICK	1/2025
4	D-ARBP/85/2023 ARBP/85/2023	M/S. RELIABLE HI TECH INFRASTRUCTURE PRIVATE LTD. MP		1/2025
5	D-STREV/855/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C	2/2025
6	D-TRPCRL/600/2025 TRPCRL/2/2025	PRIYABRATA DAS MP	SATYAJIT MOHAPATRA	2/2025
7	D-RVWPET/54773/2024 RVWPET/5/2025	PRAMILA MANGARAJ@PRAMILA JENA@ MP	<del>PRAMILA BEJWAR</del> KAR	6/2025
8	D-JCRLA/120/2023 JCRLA/120/2023	DHOBENDRA PRADHAN MP	M/S.SAROJ KUMAR ROUTRAY, A.K.PRUSTY, S.SATAPATHY	6/2025
9	D-CRLMP/676/2025 CRLMP/ /	TAPAN PARIDA MP	SANGRAM KESHARI MISHRA	7/2025
10	D-FAO/212/2020 FAO/212/2020	SUDARSAN BEHERA MP	MAHESWAR MOHANTY	7/2025
11	D-JCRLA/120/2023 JCRLA/120/2023	DHOBENDRA PRADHAN MP	M/S.SAROJ KUMAR ROUTRAY, A.K.PRUSTY, S.SATAPATHY	7/2025
12	D-MATA/54579/2024 MATA/ /	RELLI KALYANI @ R. KALYANI MP	PRABHAS CHANDRA PANDA	7/2025
13	D-FAO/417/2018 FAO/417/2018	STATE OF ODISHA MP		8/2025
14	D-MATA/434/2025 MATA/ /	SATISH KUMAR PAL MP	RANJAN KUMAR ROUT	8/2025
15	D-JCRLA/37815/2024 JCRLA/198/2024	SUNIL ROUT @ HEMBRAM MP	ADV.	8/2025
16	D-MATA/872/2025 MATA/ /	APARAJITA DEEP MANNA MP	BIBHU PRASAD MOHANTY	9/2025
17	D-TRP(C)/824/2025 TRP(C)/ /	ROJINA SWAIN MP	BIKRAM KESHARI RAJ	9/2025
18	D-JCRLA/37815/2024 JCRLA/198/2024	SUNIL ROUT @ HEMBRAM MP	ADV.	9/2025
19	D-FAO/12/2018 FAO/12/2018	STATE OF ORISSA MP		9/2025
20	D-LAA/800/2025 LAA/ /	SARASWATI SWAIN MP	ANUGRAHA NARAYAN SAMANTRAY	9/2025
21	D-MATA/51792/2024 MATA/5/2025	DR ATISH KUMAR PATTANAIAK MP	SUBRAT KUMAR DAS	10/2025
22	D-LAA/800/2025 LAA/ /	SARASWATI SWAIN MP	ANUGRAHA NARAYAN SAMANTRAY	10/2025
23	D-TRP(C)/55074/2024 TRP(C)/3/2025	SAROJINI BEHERA MP	ASHOK KUMAR BEHERA	10/2025
24	D-FAO/54041/2024 FAO/4/2025	BISHNU CHARAN CHOUDHURY MP	BIBHU PRASAD DAS	10/2025
25	D-CONTC/54508/2024 CONTC/84/2025	PRAMOD KUMAR GOCHHI MP	NALINI KUMAR JENA	11/2025
26	D-FAO/54041/2024	BISHNU CHARAN CHOUDHURY	BIBHU PRASAD DAS	

	FAO/4/2025	MP		11/2025
27	D-MATA/51792/2024 MATA/5/2025	DR ATISH KUMAR PATTANAIAK MP	SUBRAT KUMAR DAS	11/2025
28	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	11/2025
29	D-FAO/54560/2024 FAO/6/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	12/2025
30	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	12/2025
31	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	13/2025
32	D-FAO/54560/2024 FAO/6/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	13/2025
33	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	14/2025
34	D-FAO/50172/2024 FAO/3/2025	HRUSIKESH BALIASINGH MP	SIDHARTHA SWAIN	14/2025
35	D-RPFAM/312/2025 RPFAM/ /	AMAR NARAYAN PANIGRAHI MP	SRINIBASH SATAPATHY	14/2025
36	D-RPFAM/52114/2024 RPFAM/ /	MANASI BEHERA MP	LINGARAJ SARANGI	15/2025
37	D-CRLREV/608/2025 CRLREV/ /	JYOTI PRASAD MAHAPATRA MP	SOUBHAGYA KUMAR DASH	15/2025
38	D-CRLREV/608/2025 CRLREV/ /	JYOTI PRASAD MAHAPATRA MP	SOUBHAGYA KUMAR DASH	16/2025
39	D-RPFAM/917/2025 RPFAM/ /	R. SRINIVAS PATNAIK MP	LALIT KUMAR MAHARANA	16/2025
40	D-CRLREV/7661/2024 CRLREV/114/2024	BIKRAM KANHAR MP	SATYA RANJAN MULIA	17/2025
41	D-RPFAM/48231/2024 RPFAM/3/2025	PRAVAT SAHOO@PRABHAT KUMAR SAHOO MP	SUBROJ KUMAR DASH	17/2025
42	D-RPFAM/48231/2024 RPFAM/3/2025	PRAVAT SAHOO@PRABHAT KUMAR SAHOO MP	SUBROJ KUMAR DASH	18/2025
43	D-RPFAM/52080/2024 RPFAM/4/2025	JYOTI PRAKASH BEHERA MP	JAYADEBA BEHERA	19/2025
44	D-RPFAM/52080/2024 RPFAM/4/2025	JYOTI PRAKASH BEHERA MP	JAYADEBA BEHERA	20/2025
45	D-BLAPL/593/2025 BLAPL/ /	DURGA MADHAB @ EKKA MP	DEVASHIS PANDA	22/2025
46	D-BLAPL/25934/2024 BLAPL/8833/2024	AYUB ALI LASKAR MP		23/2025
47	D-CMP/772/2025 CMP/ /	KRUSHNA CHANDRA MISHRA MP	KARUNAKAR JENA	29/2025
48	D-CMP/812/2025 CMP/ /	BAHADUR SINGH MP	MAHESWAR MOHANTY	30/2025
49	D-RSA/817/2025 RSA/ /	SARADA NAYAK @ ACHARYA MP	PRASANTA KUMAR SATAPATHY	30/2025
50	D-CMP/815/2025 CMP/ /	AJIT PRASAD DAS MP	PRASANTA KUMAR SATAPATHY	31/2025
51	D-RSA/897/2025 RSA/ /	SUKANTA KUMAR PRUSTY MP	KISHORE CHANDRA RAJGURU MOHAPATRA	31/2025
52	D-CMP/820/2025 CMP/ /	BASUDEV PADHI MP	PRASANTA KUMAR SATAPATHY	32/2025
53	D-RSA/376/2022 RSA/376/2022	LALA NAGENDRANATH SRICHANDAN MP	TUSAR KUMAR MISHRA	32/2025
54	D-CMP/55119/2024 CMP/12/2025	BASANTA KUMAR PRUSTY MP	PABITRA KUMAR NAYAK	33/2025
55	D-RSA/44271/2024 RSA/373/2024	GOPAL MAHAKUR MP	SUSANTA KUMAR DASH	33/2025
56	D-CMP/54200/2024 CMP/14/2025	SK.RAFIQUE HAZARI MP	DWARIKA PRASAD MOHANTY	34/2025
57	D-RSA/116/2023 RSA/116/2023	STATE OF ODISHA MP	AJAYA KUMAR NANDA, A.G.A.	34/2025

58	D-CMP/851/2025 CMP/ /	BANSHIDHARA@BANSHIDHAR DASH MP	PRASANTA KUMAR SATAPATHY	35/2025
59	D-CMP/55045/2024 CMP/23/2025	VIJAY LAXMI SINGH DEO MP	DILLIP KUMAR PRADHAN	36/2025
60	D-CMP/888/2025 CMP/ /	NIRMALAPRAVA JENA MP	LAKSMIDHAR KABI	37/2025
61	D-CMP/54174/2024 CMP/10/2025	LAXMI NARAYAN DAS MP	LALIT KUMAR MAHARANA	38/2025
62	D-CMP/778/2025 CMP/ /	MANORAMA NAYAK @ ROUT MP	JYOTI RANJAN DEO	39/2025
63	D-CMP/910/2025 CMP/ /	SAROJ KUMAR MISHRA MP	UMESH CHANDRA MOHANTY	40/2025
64	D-CMP/50891/2024 CMP/1444/2024	KRUSHNA MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	41/2025
65	D-CMP/53436/2024 CMP/16/2025	KARTIKA SETHI MP	BAIJAYANTI MOHANTY	42/2025
66	D-ABLAPL/6211/2023 ABLAPL/6211/2023	SURYAKANTA KHATUA MP	JAYADEBA BEHERA	50/2025
67	D-ABLAPL/35886/2024 ABLAPL/13752/2024	BASANTI BEHERA MP		51/2025
68	D-ABLAPL/36094/2024 ABLAPL/13800/2024	SUSIL GOUDA MP		52/2025
69	D-ABLAPL/37695/2024 ABLAPL/14466/2024	KASIM KHAN @ KASHIM KHAN MP		53/2025
70	D-MACA/781/2025 MACA/ /	AVIMANYU AGASTI MP	PRADEEP KUMAR MISHRA	53/2025
71	D-ABLAPL/33547/2024 ABLAPL/12802/2024	RAHUL KATA @ KANTA MP		54/2025
72	D-MACA/784/2025 MACA/ /	ABDUL MOHIT KHAN MP	PRADEEP KUMAR MISHRA	54/2025
73	D-MACA/784/2025 MACA/ /	ABDUL MOHIT KHAN MP	PRADEEP KUMAR MISHRA	55/2025
74	D-ABLAPL/38276/2024 ABLAPL/14673/2024	CHINMAYA MOHANTY MP		55/2025
75	D-MACA/787/2025 MACA/ /	RAJENDRA NARAYAN MISHRA MP	PRADEEP KUMAR MISHRA	56/2025
76	D-ABLAPL/38829/2024 ABLAPL/14956/2024	BHALU BARAL @ SANTOSH BARAL MP		56/2025
77	D-ABLAPL/34956/2024 ABLAPL/13299/2024	SNEHALATA DALEI MP		57/2025
78	D-MACA/787/2025 MACA/ /	RAJENDRA NARAYAN MISHRA MP	PRADEEP KUMAR MISHRA	57/2025
79	D-MACA/53725/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	SUBIN SURESH ROY	58/2025
80	D-MACA/54159/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	RUMI HANUMANTA PATI	59/2025
81	D-ABLAPL/33062/2024 ABLAPL/12648/2024	LAXMI PARIDA MP	ALOK KUMAR MOHAPATRA	59/2025
82	D-ABLAPL/37320/2024 ABLAPL/14293/2024	SURENDRA DAS MP		60/2025
83	D-MACA/51591/2024 MACA/ /	D.M., CHOLA MS GENRAL INSURANCE CO. MP	ATUL KUMAR URBAN	60/2025
84	D-ABLAPL/37001/2024 ABLAPL/14159/2024	BRUNDABAN NAYAK MP		61/2025
85	D-ABLAPL/34101/2024 ABLAPL/12864/2024	DEEPAK KUMAR PADHI MP		62/2025
86	D-ABLAPL/16554/2024 ABLAPL/5860/2024	DEEPAK KUMAR SINGH @ PAPU SINGH MP		63/2025
87	D-ABLAPL/38514/2024 ABLAPL/14838/2024	ASISH PARIDA@ASHISH KUMAR PARIDA MP	SWARAJ PATEL	64/2025
88	D-CRLMC/31643/2024 CRLMC/65/2025	ANIL KUMAR NAIK MP	SUSHANTA KUMAR JOSHI	78/2025
89	D-CRLMC/38997/2024	KABUL @ LAXMAN KHORA @ KABULA MP	KPRINAYA KUMAR MAHARAJ	

	CRLMC/66/2025	MP		79/2025
90	D-CRLMC/33892/2024	LAXMI NARAYAN SAMAL @ BULU SAMAN	NIRUDHA DAS	
	CRLMC/68/2025	MP		80/2025
91	D-CRLMC/39448/2024	JAJATI KESHARI MOHANTY	BASUDEV PUJARI	
	CRLMC/70/2025	MP		81/2025
92	D-CRLA/39046/2024	ROHIT KUMAR DAS	PRINCE PATNAIK	
	CRLA/11/2025	MP		81/2025
93	D-CRLA/39046/2024	ROHIT KUMAR DAS	PRINCE PATNAIK	
	CRLA/11/2025	MP		82/2025
94	D-CRLMC/35241/2024	BHAGYALATA MUNI	BASUDEV PUJARI	
	CRLMC/4511/2024	MP		82/2025
95	D-CRLA/39433/2024	AMIT NAIK	MANAS KUMAR CHAND	
	CRLA/12/2025	MP		83/2025
96	D-CRLMC/592/2025	RABI NARAYAN DASH	DEVASHIS PANDA	
	CRLMC/ /	MP		83/2025
97	D-CRLMC/609/2025	KABITA PALKIA	BUDHIRAM DAS	
	CRLMC/ /	MP		84/2025
98	D-CRLA/597/2025	S. BALAJI ACHARY	DEVASHIS PANDA	
	CRLA/ /	MP		84/2025
99	D-CRLA/38585/2024	RABINDRA BARIK	SANTOSH KUMAR MOHANTY	
	CRLA/15/2025	MP		85/2025
100	D-CRLMC/611/2025	DHANANJAY MOHANTY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		85/2025
101	D-CRLA/597/2025	S. BALAJI ACHARY	DEVASHIS PANDA	
	CRLA/ /	MP		86/2025
102	D-CRLMC/36855/2024	SASMITA SAHU	KEDAR CHANDRA SARANGI	
	CRLMC/72/2025	MP		86/2025
103	D-CRLMC/38303/2024	ARCHANA SAHU@KUMARI SAHU@NILU	KASHINATH PATTANAIK	
	CRLMC/74/2025	MP		87/2025
104	D-CRLA/38585/2024	RABINDRA BARIK	SANTOSH KUMAR MOHANTY	
	CRLA/15/2025	MP		87/2025
105	D-CRLMC/646/2025	RAVI SHANKAR AGRAWAL	SAIBRATA RATH	
	CRLMC/ /	MP		88/2025
106	D-CRLA/39010/2024	SUBHRAJYOTI SAHOO	DEBA PRASAD DAS	
	CRLA/16/2025	MP		88/2025
107	D-CRLMC/649/2025	DR. SRIKANTA KUMAR PATRO	SAMVIT MOHANTY	
	CRLMC/ /	MP		89/2025
108	D-CRLA/39010/2024	SUBHRAJYOTI SAHOO	DEBA PRASAD DAS	
	CRLA/16/2025	MP		89/2025
109	D-CRLMC/655/2025	SIBASISH NATH	BHABANI SHANKAR DASPARIDA	
	CRLMC/97/2025	MP		90/2025
110	D-CRLA/609/2022	JALANDHAR HARIJAN		
	CRLA/609/2022	MP		90/2025
111	D-CRLMC/658/2025	SHAKTI KUMAR DAS	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		91/2025
112	D-CRLA/622/2025	VIBHUTEE KUMAR GUPTA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		91/2025
113	D-CRLA/641/2017	SOUJAN KUMAR NANDA@SOUJAN NANDA	M/S.R.ACHARY	
	CRLA/641/2017	MP		92/2025
114	D-CRLMC/27821/2024	BHOBANI GOCHHAYAT	RANJU MISRA	
	CRLMC/3587/2024	MP		92/2025
115	D-CRLA/622/2025	VIBHUTEE KUMAR GUPTA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		93/2025
116	D-CRLMC/34362/2024	BIJAY KUMAR SWAIN		
	CRLMC/4619/2024	MP		93/2025
117	D-CRLA/631/2025	DURJYODHAN LUHA	AKSHAYA KUMAR DORA	
	CRLA/ /	MP		94/2025
118	D-CRLMC/38799/2024	ASUPRIT MOHANTY	LINGARAJ SARANGI	
	CRLMC/ /	MP		95/2025
119	D-CRLA/631/2025	DURJYODHAN LUHA	AKSHAYA KUMAR DORA	
	CRLA/ /	MP		95/2025
120	D-CRLA/631/2025	DURJYODHAN LUHA	AKSHAYA KUMAR DORA	
	CRLA/ /	MP		96/2025

121	D-CRLMC/717/2025 CRLMC/ /	MANISH DEHURY MP	ANIRUDHA DAS	97/2025
122	D-CRLA/640/2025 CRLA/ /	SANTA @ SANTOSH KUMAR @ SANTOSH KIRMOHAN DHAL MP		97/2025
123	D-CRLMC/722/2025 CRLMC/ /	SIBAJI MALI MP	SUNIL KUMAR PANDA	98/2025
124	D-CRLA/640/2025 CRLA/ /	SANTA @ SANTOSH KUMAR @ SANTOSH KIRMOHAN DHAL MP		98/2025
125	D-CRLA/18434/2024 CRLA/650/2024	DAMBARUDHARA DASH MP	BIKRAM CHANDRA GHADAI	99/2025
126	D-WA/137/2023 WA/137/2023	RAMESH CHANDRA SAHOO MP	M/S.SAMIR KUMAR DAS	99/2025
127	D-CRLMC/696/2025 CRLMC/ /	SUDARSAN PANIGRAHI MP	SIDHARTH SHANKAR PADHY	99/2025
128	D-WA/775/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	100/2025
129	D-CRLA/398/2014 CRLA/398/2014	BIPIN DEHURY MP	M/S.CHITTA RANJAN SAHU	100/2025
130	D-CRLMC/38968/2024 CRLMC/81/2025	PADMA CHARAN JENA MP	BIBHU PRASAD MOHANTY	100/2025
131	D-WA/775/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	101/2025
132	D-CRLA/339/2021 CRLA/339/2021	BITU@BADAL DAS MP	SURYAKANTA DWIBEDI	101/2025
133	D-CRLMC/39437/2024 CRLMC/85/2025	M/S CITICON ENGINEERS LTD.,BBSR MP	SIDHESWAR RATH	101/2025
134	D-CRLA/667/2025 CRLA/ /	SUDARSAN PANDA MP	RAMESH CHANDRA PRADHAN	102/2025
135	D-CRLMC/39439/2024 CRLMC/86/2025	M/S CITICON ENGINEERS LTD.,BBSR MP	SIDHESWAR RATH	102/2025
136	D-WA/775/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	102/2025
137	D-CRLA/667/2025 CRLA/ /	SUDARSAN PANDA MP	RAMESH CHANDRA PRADHAN	103/2025
138	D-CRLMC/39212/2024 CRLMC/90/2025	DEEPAK SAHU MP	KIRTAN DANG	103/2025
139	D-WA/776/2025 WA/ /	M/S. BABA SIDHESWAR WSHG,SUBRNAPS MP	SRINIVAS MOHANTY	103/2025
140	D-CRLA/727/2025 CRLA/ /	SAMRAT SK MP	BASANTA KUMAR DAS	104/2025
141	D-WA/30533/2024 WA/20/2025	DHURJATI PRASAD MALLIK MP	PRABIR KUMAR RAY	104/2025
142	D-CRLMC/38457/2024 CRLMC/98/2025	KUNA BADHEI @ AMULYA MOHAPATRA TRILOCHAN BARIK MP		104/2025
143	D-WA/30533/2024 WA/20/2025	DHURJATI PRASAD MALLIK MP	PRABIR KUMAR RAY	105/2025
144	D-CRLA/155/2025 CRLA/23/2025	SUBASH@SUBAS SAHU MP	BASUDEV PUJARI	105/2025
145	D-CRLMC/39432/2024 CRLMC/99/2025	PRADEEP KUMAR MOHANTY MP	MANOJ KUMAR PANDA	105/2025
146	D-CRLA/727/2025 CRLA/ /	SAMRAT SK MP	BASANTA KUMAR DAS	106/2025
147	D-WA/856/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	106/2025
148	D-WA/856/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	107/2025
149	D-CRLA/155/2025 CRLA/23/2025	SUBASH@SUBAS SAHU MP	BASUDEV PUJARI	107/2025
150	D-CRLA/727/2025 CRLA/ /	SAMRAT SK MP	BASANTA KUMAR DAS	108/2025
151	D-WA/856/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	108/2025
152	D-WA/50072/2024	RABINDRA KUMAR ROUT	SHAMBHU CHARAN NATH SHARMA	

	WA/2/2025	MP		109/2025
153	D-CRLA/502/2018	PUNARJIBITA DIGAL	BASANTA KUMAR NAYAK	
	CRLA/502/2018	MP		109/2025
154	D-WA/53487/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/1/2025	MP		110/2025
155	D-CRLA/39073/2024	ASUTOSH CHAMPATHY	SIDDHARTH GOUTAM DAS	
	CRLA/ /	MP		110/2025
156	D-CRLA/692/2025	BIJAYA PRADHAN@BIJAYA KUMAR PRADHAN	JYOTI RANJAN DEO	
	CRLA/ /	MP		111/2025
157	D-WA/53487/2024	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/1/2025	MP		111/2025
158	D-CRLA/692/2025	BIJAYA PRADHAN@BIJAYA KUMAR PRADHAN	JYOTI RANJAN DEO	
	CRLA/ /	MP		112/2025
159	D-WA/768/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		112/2025
160	D-CRLA/718/2025	R JOGA RAO REDDY	JYOTI RANJAN DEO	
	CRLA/ /	MP		113/2025
161	D-WA/768/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		113/2025
162	D-WA/858/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		114/2025
163	D-CRLA/718/2025	R JOGA RAO REDDY	JYOTI RANJAN DEO	
	CRLA/ /	MP		114/2025
164	D-WA/768/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	
	WA/ /	MP		115/2025
165	D-CRLA/755/2025	PRAMOD @ KUNU BAG	BINAPANI TRIPATHY	
	CRLA/ /	MP		115/2025
166	D-CRLA/755/2025	PRAMOD @ KUNU BAG	BINAPANI TRIPATHY	
	CRLA/ /	MP		116/2025
167	D-WA/858/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		116/2025
168	D-CRLA/39474/2024	JITENDRA CHOBE	DEVASHIS PANDA	
	CRLA/26/2025	MP		117/2025
169	D-WA/858/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		117/2025
170	D-CRLA/39474/2024	JITENDRA CHOBE	DEVASHIS PANDA	
	CRLA/26/2025	MP		118/2025
171	D-WA/55006/2024	PRADEEP KUMAR JENA	SUBHADUTTA ROURAY	
	WA/5/2025	MP		118/2025
172	D-CRLA/39474/2024	JITENDRA CHOBE	DEVASHIS PANDA	
	CRLA/26/2025	MP		119/2025
173	D-WA/53516/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/3/2025	MP		119/2025
174	D-WA/53516/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/3/2025	MP		120/2025
175	D-CRLA/38218/2024	BHIMA MAJHI	GAJENDRA NATH ROUR	
	CRLA/36/2025	MP		120/2025
176	D-WA/55006/2024	PRADEEP KUMAR JENA	SUBHADUTTA ROURAY	
	WA/5/2025	MP		121/2025
177	D-CRLA/38218/2024	BHIMA MAJHI	GAJENDRA NATH ROUR	
	CRLA/36/2025	MP		121/2025
178	D-CRLA/39093/2024	MANAS MALLICK	DIBYAJYOTI SAHOO	
	CRLA/37/2025	MP		122/2025
179	D-WA/53516/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/3/2025	MP		122/2025
180	D-CRLA/39093/2024	MANAS MALLICK	DIBYAJYOTI SAHOO	
	CRLA/37/2025	MP		123/2025
181	D-WA/54487/2024	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	
	WA/4/2025	MP		123/2025
182	D-CRLA/39475/2024	SUBRAT KUMAR BEHERA	LALATENDU SAMANTARAY	
	CRLA/39/2025	MP		124/2025
183	D-WA/54487/2024	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	
	WA/4/2025	MP		124/2025

184	D-CRLA/39475/2024 CRLA/39/2025	SUBRAT KUMAR BEHERA MP	LALATENDU SAMANTARAY	125/2025
185	D-WA/769/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	125/2025
186	D-WA/54487/2024 WA/4/2025	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	126/2025
187	D-WA/769/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	127/2025
188	D-WA/769/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	128/2025
189	D-WA/53524/2024 WA/6/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	129/2025
190	D-WA/54479/2024 WA/10/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C.	130/2025
191	D-WA/53524/2024 WA/6/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	131/2025
192	D-WA/53524/2024 WA/6/2025	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	132/2025
193	D-WA/54479/2024 WA/10/2025	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C.	133/2025
194	D-WA/54478/2024 WA/7/2025	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	134/2025
195	D-WA/54478/2024 WA/7/2025	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	135/2025
196	D-WA/54478/2024 WA/7/2025	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	136/2025
197	D-WA/54637/2024 WA/11/2025	MAMATARANI TRIPATHY MP	SUBHADUTTA ROUSTRAY	137/2025
198	D-WA/54637/2024 WA/11/2025	MAMATARANI TRIPATHY MP	SUBHADUTTA ROUSTRAY	138/2025
199	D-WA/54637/2024 WA/11/2025	MAMATARANI TRIPATHY MP	SUBHADUTTA ROUSTRAY	139/2025
200	D-WA/53511/2024 WA/8/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	140/2025
201	D-WA/53511/2024 WA/8/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	141/2025
202	D-WA/53964/2024 WA/9/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	142/2025
203	D-WA/53964/2024 WA/9/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	143/2025
204	D-WA/53964/2024 WA/9/2025	STATE OF ODISHA MP	SASWAT DAS,A.G.A	144/2025
205	D-WA/810/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	145/2025
206	D-WA/810/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	146/2025
207	D-WA/810/2025 WA/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN, A.G.A.	147/2025
208	D-WA/825/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	148/2025
209	D-WA/825/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	149/2025
210	D-WA/825/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA, A.G.A.	150/2025
211	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	SOURAV DAS	401/2025
212	D-WP(C)/770/2025 WP(C)/700/2025	DEEPAK KUMAR HOTA MP	SURESH CHANDRA DASH	402/2025
213	D-WP(C)/779/2025 WP(C)/ /	THE S.D.O, ELECTRICAL SUB-DIVISION, (TUNCHIL), CHANDRASDASHAJAPUR MP	SURESH CHANDRA DASH	403/2025
214	D-WP(C)/55084/2024 WP(C)/416/2025	GOURAV CONSTRUCTION, SUNDARGARH MP	RAMESH CHANDRA JENA	404/2025
215	D-WP(C)/55086/2024	CH. SUBASH CHANDRA SUBUDHI	SAILABALA JENA	

	WP(C)/424/2025	MP		405/2025
216	D-WP(C)/43182/2023	AJAY AGARWAL	DEVASHIS PANDA	
	WP(C)/43182/2023	MP		406/2025
217	D-WP(C)/55166/2024	THE EXECUTIVE ENGINEER (ELECTRICALS)	RICHACHANDRA ENFORCEMENT CELL, (TPSODL), JEYPORE	
	WP(C)/431/2025	MP		407/2025
218	D-WP(C)/43182/2023	AJAY AGARWAL	DEVASHIS PANDA	
	WP(C)/43182/2023	MP		408/2025
219	D-WP(C)/37891/2024	ANIL KUMAR MISHRA		
	WP(C)/23220/2024	MP		409/2025
220	D-WP(C)/780/2025	UPENDRA TAKRI	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		410/2025
221	D-WP(C)/55072/2024	GOURAV CONSTRUCTION, SUNDARGARH	RAMESH CHANDRA JENA	
	WP(C)/464/2025	MP		411/2025
222	D-WP(C)/782/2025	ANITA SINGH	BIBHU PRASAD DAS	
	WP(C)/ /	MP		412/2025
223	D-WP(C)/55105/2024	BOARD OF SECONDARY EDUCATION,CTCB.K.MOHANTY		
	WP(C)/490/2025	MP		413/2025
224	D-WP(C)/55163/2024	THE EXECUTIVE ENGINEER (ELECTRICALS)	RICHACHANDRA ENFORCEMENT CELL, TPSODL, JEYPORE	
	WP(C)/501/2025	MP		414/2025
225	D-WP(C)/55255/2024	KHERANGA GRAM PANCHAYAT, BHADRASK	KANTA KUMAR DALAI	
	WP(C)/547/2025	MP		415/2025
226	D-WP(C)/55263/2024	MAHALAXMI SHG	SUBRAT KUMAR DAS	
	WP(C)/556/2025	MP		416/2025
227	D-WP(C)/55262/2024	JAGABANDHU PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/571/2025	MP		417/2025
228	D-WP(C)/50843/2024	PADMANAV MEHER	ASWINI KUMAR DASH	
	WP(C)/ /	MP		418/2025
229	D-WP(C)/788/2025	SUMITRA SAHOO	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		419/2025
230	D-WP(C)/791/2025	SUNITA BEHERA	PRASANTA KUMAR NANDA	
	WP(C)/746/2025	MP		420/2025
231	D-WP(C)/793/2025	BIJAY KUMAR SAHOO	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		421/2025
232	D-WP(C)/760/2025	M/S. MAGNUM SEA FOODS LTD.	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		422/2025
233	D-WP(C)/792/2025	UTKAL RANJAN NAYAK	PRASANTA KUMAR NANDA	
	WP(C)/749/2025	MP		423/2025
234	D-WP(C)/792/2025	UTKAL RANJAN NAYAK	PRASANTA KUMAR NANDA	
	WP(C)/749/2025	MP		424/2025
235	D-WP(C)/803/2025	GAUTAM BARAL	ARUPANANDA GOSWAMY	
	WP(C)/733/2025	MP		425/2025
236	D-WP(C)/802/2025	NITESH GANGADEB	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		426/2025
237	D-WP(C)/804/2025	KUMAR NAYAK	ARUPANANDA GOSWAMY	
	WP(C)/734/2025	MP		427/2025
238	D-WP(C)/806/2025	KARTIK SAHOO	ARUPANANDA GOSWAMY	
	WP(C)/735/2025	MP		428/2025
239	D-WP(C)/774/2025	PUJARANI MAHAKUR	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		429/2025
240	D-WP(C)/807/2025	TRISHNA REAL ESTATE PVT. LTD., BBSR	DEBAKANTA MOHANTY	
	WP(C)/716/2025	MP		430/2025
241	D-WP(C)/762/2025	SANTOSH KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/761/2025	MP		431/2025
242	D-WP(C)/55178/2024	RAMESH CHANDRA MOHANTY	MANOJA KUMAR KHUNTIA	
	WP(C)/466/2025	MP		432/2025
243	D-WP(C)/55199/2024	SAROJ KUMAR MOHANTY	MANOJ KUMAR PATI	
	WP(C)/559/2025	MP		433/2025
244	D-WP(C)/55258/2024	MAA SANTOSHI SHG, KENDUMUNDI	SUBRAT KUMAR DAS	
	WP(C)/583/2025	MP		434/2025
245	D-WP(C)/54947/2024	M/S SANJAY KUMAR JAIN	BHABANI PRASAD MOHANTY	
	WP(C)/614/2025	MP		435/2025
246	D-WP(C)/55261/2024	KANAKALATA MOHAPATRA	PRABODHA CHANDRA NAYAK	
	WP(C)/622/2025	MP		436/2025

247	D-WP(C)/816/2025 WP(C)/730/2025	PARBATI DHANUAR MP	SOUMYA MISHRA	437/2025
248	D-WP(C)/12366/2020 WP(C)/12366/2020	DR.SNIGDHA DAS MP	SAMEER KUMAR DAS	438/2025
249	D-WP(C)/4626/2024 WP(C)/2361/2024	KHANDAGIRI JANAKALYAN HATA, BBSRSASWATI MOHAPATRA MP		439/2025
250	D-WP(C)/52491/2024 WP(C)/587/2025	MANJULATA JENA MP	SOUMYA DEV RAY	440/2025
251	D-WP(C)/53388/2024 WP(C)/604/2025	SAROJ KUMAR NAYAK MP	CHITTA RANJAN PATTNAIK	441/2025
252	D-WP(C)/54938/2024 WP(C)/613/2025	M/S RAPAKA GOVINDA RAO MP	BHABANI PRASAD MOHANTY	442/2025
253	D-WP(C)/828/2025 WP(C)/ /	SINGHARPUR SERVICE COOPERATIVE SOCIETY, JHANSI MP		443/2025
254	D-WP(C)/55183/2024 WP(C)/633/2025	M/S. ISWAR CHANDRA GARNAIK, ANGULSOMANATH MISHRA MP		444/2025
255	D-WP(C)/55186/2024 WP(C)/642/2025	M/S. JHA BABA PROJECT PVT.LTD, KEONJHAR MP	ANANTH MISHRA	445/2025
256	D-WP(C)/829/2025 WP(C)/ /	DEBARANJAN MOHANTY MP	SAMAPIKA MISHRA	446/2025
257	D-WP(C)/764/2025 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	447/2025
258	D-WP(C)/839/2025 WP(C)/ /	DILLIP KUMAR SWAIN MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	448/2025
259	D-WP(C)/54850/2024 WP(C)/695/2025	ABHIMANYU SAMANTA SINGHAR HIGHER SECONDARY SCHOOL MP		449/2025
260	D-WP(C)/54213/2024 WP(C)/37/2025	JYOTIKANTA PANDA MP	NITYANANDA BEHURIA	450/2025
261	D-WP(C)/55210/2024 WP(C)/39/2025	GOVERNING BODY OF SRI SRI RAGHUNATHA DEVI MP	DURGESH KUMAR MISHRA	451/2025
262	D-WP(C)/55217/2024 WP(C)/42/2025	BASANTA KUMAR PARIDA MP	SANGRAM JENA	452/2025
263	D-WP(C)/51944/2024 WP(C)/31627/2024	M/S PRATISTHA ENGINEERING LIMITED MP	RAMACHANDRA PANIGRAHY	453/2025
264	D-WP(C)/846/2025 WP(C)/ /	M/S SASMITA TRADERS MP	KAJAL SAHOO	454/2025
265	D-WP(C)/52915/2024 WP(C)/32281/2024	M/S BASANT RICE INDUSTRIES PVT. LTD. MP	HEMANSHU SEKHAR MISHRA	455/2025
266	D-WP(C)/847/2025 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	456/2025
267	D-WP(C)/52320/2024 WP(C)/ /	DHRUBA CHARAN PATRA MP	HARIPAD MOHANTY	457/2025
268	D-WP(C)/55003/2024 WP(C)/685/2025	ROSALIN BEHERA MP	NRUSINGH CH. ROUT	458/2025
269	D-WP(C)/765/2025 WP(C)/ /	M/S. PRADHAN CONSTRUCTION MP	SUKANTA KUMAR DALAI	459/2025
270	D-WP(C)/854/2025 WP(C)/ /	M/S. BABA TAJ INDUSTRIES, CUTTACK MP	AMITABH MISHRA	460/2025
271	D-WP(C)/859/2025 WP(C)/741/2025	RAMALATA NAYAK MP	BASUDEV PUJARI	461/2025
272	D-WP(C)/866/2025 WP(C)/ /	AJIT KUMAR SABAT MP	SAROJA KANTA SAMAL	464/2025
273	D-WP(C)/53588/2024 WP(C)/705/2025	NALINI KANTA RAY MP	PRASANNA KUMAR SAHOO	465/2025
274	D-WP(C)/883/2025 WP(C)/ /	SARAPANCH, JOGISARDA GRAM PANCHAYAT MP	MOHENDRAN KUMAR MOHAPATRO	466/2025
275	D-WP(C)/884/2025 WP(C)/ /	RAMA KRUSHNA JENA MP	JYOTIRMAYA SAHOO	467/2025
276	D-WP(C)/885/2025 WP(C)/ /	ADAITA PALAI MP	SUDHIR KUMAR MALLICK	468/2025
277	D-WP(C)/891/2025 WP(C)/ /	RAJESH KUMAR SAHU MP	ARUN KUMAR PATRA	469/2025
278	D-WP(C)/890/2025	M/S. PRAKASH INDUSTRIES LTD., CHHATISGARH	PRASAD PANDA	

	WP(C)/748/2025	MP		470/2025
279	D-WP(C)/890/2025	M/S. PRAKASH INDUSTRIES LTD., CHHATTISGARH	PRASAD PANDA	
	WP(C)/748/2025	MP		471/2025
280	D-WP(C)/894/2025	JOGESWAR BALIARSINGH	SUBHENDU KAR	
	WP(C)/ /	MP		472/2025
281	D-WP(C)/10934/2024	SURESH CHANDRA BEHERA	SOUMYAKANTA MOHAPATRA	
	WP(C)/5787/2024	MP		473/2025
282	D-WP(C)/898/2025	BHAGYALATA PANIGRAHI	BAIDHAR SAHOO	
	WP(C)/ /	MP		474/2025
283	D-WP(C)/54232/2024	SUSANTA KUMAR SAHOO @ SUMANTA SARKAR	PRAKASH KUMAR MISHRA	
	WP(C)/668/2025	MP		475/2025
284	D-WP(C)/52819/2024	BIRANCHI NAIK	PRAKASH KUMAR MISHRA	
	WP(C)/608/2025	MP		476/2025
285	D-WP(C)/903/2025	SAROJ KUMAR DAS	DR. SUJATA DASH	
	WP(C)/ /	MP		476/2025
286	D-WP(C)/907/2025	MAHESWAR PRADHAN	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		477/2025
287	D-WP(C)/908/2025	ASHISH KUMAR BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		478/2025
288	D-WP(C)/10378/2013	ATAL KISHORE MOHAPAT		
	WP(C)/10378/2013	MP		479/2025
289	D-WP(C)/921/2025	MANJUBALA DAS	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		480/2025
290	D-WP(C)/51178/2024	PRATIMA JENA	BAIBASWATA PANIGRAHI	
	WP(C)/ /	MP		481/2025
291	D-WP(C)/923/2025	PRADIPTA KUMAR SAHOO	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		482/2025
292	D-WP(C)/12260/2013	GOPAL KRI.GOSALA	M/S.SIDHESWAR MOHANTY	
	WP(C)/12260/2013	MP		483/2025
293	D-WP(C)/924/2025	LAXMI NARAYAN RATH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		484/2025
294	D-WP(C)/928/2025	BINAYAK BISOI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		485/2025
295	D-WP(C)/935/2025	UPENDRANATH ACHARYA	SUDHANSU SEKHAR JENA	
	WP(C)/ /	MP		486/2025
296	D-WP(C)/939/2025	SUBHRANSU SEKHAR PALLAI	JAYDEEP PAL	
	WP(C)/ /	MP		487/2025
297	D-WP(C)/36530/2024	RINA RANI SAMAL @ RINA RANI BEHERA		
	WP(C)/21940/2024	MP		488/2025
298	D-WP(C)/808/2025	DURYODHAN BEHERA	RANJIT MOHANTY	
	WP(C)/ /	MP		489/2025
299	D-WP(C)/36634/2024	SHAKTI SARALA SHG GROUP		
	WP(C)/21818/2024	MP		490/2025
300	D-WP(C)/54496/2024	PRASAN KUMAR MAHARANA	PRASANNA KUMAR RATH (1)	
	WP(C)/694/2025	MP		491/2025
301	D-WP(C)/942/2025	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY, BILASORE		
	WP(C)/ /	MP		492/2025